## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 33(ND)13 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

**HON'BLE MEMBER (J)** 

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY: M/s. Shiv Kuamr Jain & Ors. V/s. M/s. Spell Organics Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rakesh	Sinha, Advocate	Petitioners	RS
2.	Dhow !	Surana, Advocate	Petitioners	Dhowly
7		21184	REJPONDENT	NS NI
4.	DINESM	KUMAR GUPTA, Advo	cate RESPONDENT	219

## ORDER

Learned counsel for the parties are present.

List for arguments on 06.10.2016.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)